

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE BUDGAM

NOTIFICATION

Subject: List of cases which were listed on Sunday's have been preceded to their next date.

Sr. No	Name of the Court	Title of the Case	Nature of the Case	Listed on Sunday	Next date of Hearing
01	PSJ Budgam	Farooq Ahmad Sofi VS UT through PS Budgam	Anticipatory Bail	30-08-2020	15-09-2020 (Disposed Off)
02	-do-	Imtiyaz Hussain Malla VS UT of Jammu and Kashmir through PS MAGAM	-do-	-do-	17-10-2020
03	-do-	Gh. Qadir Malik VS UT of Jammu and Kashmir through KHAG	Bail Application	-do-	03-10-2020
04	-do-	Ashiq Ahmad Sheikh VS UT of Jammu and Kashmir through PS KHAG	-do-	-do-	22-09-2020 (Disposed Off)
05	-do-	Shafeeq Ahmad Peer alias Baba VS UT of Jammu and Kashmir through PS Chararishareef	-do-		30-09-2020
06	-do-	Rouf Ahmad Bhat VS UT of Jammu and Kashmir	Anticipatory Bail	06-09-2020	18-09-2020 (Disposed Off)
07	-do-	Hilal Ahmad parra VS UT of Jammu and Kashmir through PP NARBAL	-do-	06-09-2020	08-10-2020
08	CJM Court Budgam	Ab. Rashid Magray and Anr. VS UT of Jammu and Kashmir through PS Khansahib	Bail Application	30-08-2020	31-08-2020 (Disposed Off)

Sd/
Pr. District & Sessions Judge
Budgam.